

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

23. C.P.(IB)-2704(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.02.2020**

NAME OF THE PARTIES:- Ulric Francis Sequeira & Anr

V/s

Richa Homes Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

At the request of both sides, list this matter on 30.03.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

/SKS/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)